

avoid inconvenience to the candidates, efforts were made to give on 23.10.81 and subsequent dates wide publicity to the postponement of the examination through mass media, including Radio, Television and news agencies.

Waiving of Law by us to Supply Arms to Pakistan

2020. SHRI MADHAVRAO SCINDIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the reports that the US Senate authorised a six-year waiver for Pakistan of the law blocking US aid to a country which does not undertake not to explore or test a nuclear device;

(b) if so, whether similar relaxation has also been sought or granted with respect to India; and

(c) if the answer to (b) in the negative, what are the reasons therefor and Government's reaction thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir. The United States Senate has authorised a six-year waiver for Pakistan of an amendment of the US Foreign Assistance Act which would block economic and military assistance to any country which is acquiring nuclear facilities which are not under the safeguards.

(b) No, Sir.

(c) There is no military assistance proposal to India which is under consideration by the United States.

Representation from Central Government Employees of Sikkim for extending Railway Travelling Facilities

2021. SHRI SAMAR MUKHERJEE: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government has received any representation from the

Central Government employees of Sikkim regarding extending railway travelling facilities for them;

(b) if so, details of the said representation;

(c) details of steps taken by the Government to meet their demand; and

(d) if not, reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d). No such representation appears to have been received. However, a railway out agency is in operation at Gangtok to cater to the needs of the travelling public.

Halt at Malwan Port for Moghul lines Coastal Service

2022. PROF. MADHU DANDAVATE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that when the coastal passenger Steamer Service from Panjim to Bombay was having a halt at Malwan port, the number of passengers available at the Malwan port were not only to those available at Panjim;

(b) if so, whether eliminating Malwan port on the coastal route on grounds of non-availability of adequate number of passengers at Malwan port unjustified; and

(c) if so, whether the Mogul lines will include Malwan port in its coastal service?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) Presumably, the Hon'ble Member wants to know whether the traffic from Malwan was more than that available at Panjam. The comparative position of traffic of traffic from Malwan and Panjim